

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date : 23.02.2023

**Misc. Application No. 1494 of 2023
And
Misc. Application No. 1495 of 2023
And
Appeal No. 389 of 2014**

Green Ray International Ltd.

..... Applicant
(Org. Appellant)

Versus

Securities and Exchange Board of India

... Respondent

Mr. Awais Ahmedji, Advocate i/b Mr. Chittesh Dalmia, Advocate
for the Applicant.

Mr. Mihir Mody, Advocate with Mr. Harshvardhan Melanta, Mr.
Yash Sutaria, Advocates i/b. M/s. K. Ashar & Co. for the
Respondent.

ORDER :-

1. List on April 29, 2024. In the meanwhile, SEBI may file a
reply on application within three weeks from today.

Ms. Meera Swarup
Technical Member

23.02.2024
PTM